

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 719/TT/2025

Subject : Petition for truing-up of the capital cost for the period from 1.4.2019 to 31.3.2024 and determination of the transmission tariff for the period from 1.4.2024 to 31.3.2029 for the Transmission System constructed, maintained and operated by Torrent Power Grid Limited vide License No. 2/Transmission/CERC dated 16.5.2007.

Petitioner : Torrent Power Grid Limited (TPGL)

Respondents : Torrent Power Limited (TPL) & 10 Others

Date of Hearing : **22.7.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Mihir Thakkar, TPG

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, the Petitioner's representative submitted that the Petitioner has filed all the information called for vide the RoP for the hearings dated 20.1.2026 and 18.6.2026 and also filed the rejoinder to the reply of MPPMCL. He further submitted that the pleadings in the matter are complete, and the tariff may be allowed as claimed.
3. None appeared on behalf of the Respondents despite notice.
4. The Commission directed the Respondents to file their reply/ written submissions, if any, within a week, with an advance copy to the Petitioner, who may file its rejoinder/ written submissions, if any, within a week thereafter.
5. Subject to the above, the Commission reserved the matter for order.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

